

IN THE NATIONAL COMPANY LAW TRIBUNAL
AHMEDABAD
COURT - 2

ITEM No.247 - IA/837(AHM)2023
in
CP(IB)/240(AHM)2021

Proceedings under Section 9 IBC

IN THE MATTER OF:

Hitesh Kumar Suresh Kumar Gajjar Proprietor of Rich Relies**Applicant**
Export (Operation Creditor)
V/s**Respondent**
Map Refoils India Ltd

Order delivered on: 20/02/2024

Coram:

Mrs. Chitra Hankare, Hon'ble Member(J)
Dr. Velamur G Venkata Chalapathy, Hon'ble Member(T)

PRESENT:

For the Applicant : Mr. Monaal Davawala, Adv.
For the Respondent : Ms. Sheenu Talreja, Adv. for Ms. Natasha Shah, Adv.

ORDER

IA/837(AHM)2023

Ld. Counsel for the applicant seeks time file substitution application as liquidation order passed on 25.1.2024.

List for further consideration on 19.04.2024.

-Sd-

DR. V. G. VENKATA CHALAPATHY
MEMBER (TECHNICAL)

-Sd-

CHITRA HANKARE
MEMBER (JUDICIAL)